

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 3rd JUNE, 2024, 12:00 Noon.

CP (IB) No. 46/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	CJ Infra Developers Pvt. Ltd.
Under Section	10 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saroj Kumar Sahoo, CS

For Respondent (s)

:

ORDER

Ld. authorised representative CS Saroj Kumar Sahoo appears for the petitioner. Due to some technical glitch, petitioner could not present the matter. List the matter on 24.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

H.V. Subba Rao
Member (Judicial)